

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

I.A. No. of 2010
IN
CIVIL APPEAL NO. 2562 OF 2003

NATIONAL TEXTILE CORPORATION(SM) LTD. APPELLANT

VERSUS

KAMAL SINGH & ORS. RESPONDENT

O R D E R

In our order dated 8th April, 2009, in page 2,
line nos 2 and 17 the date "20th November, 2006" shall
be read as "28th November, 2006".

Application is disposed of.

.....J
[HARJIT SINGH BEDI]

.....J
[C.K. PRASAD]

NEW DELHI
FEBRUARY 09, 2010.